

Pension and GPF cases pending Finalisation in Government of India Press, Minto Road, New Delhi

5509. DR. C.P. THAKUR : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the number of Pension and General Provident Fund cases pending finalisation in Government of India Press, Minto Road, New Delhi;

(b) the details thereof and the reasons for these cases remaining pending;

(c) the number of cases pending for appointment on compassionate grounds in this office;

(d) the reasons thereof; and

(e) the steps taken by Government to clear these cases ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b) There are 10 pension cases pending due to one or the other of the following reasons :

- (i) Pending authorisation by Pay and Accounts Officer.
- (ii) The case being sub-judice due to dispute about date of birth.
- (iii) Pending vigilance cases.
- (iv) Non-submission of pension papers by the retired officials.
- (v) Cases under process.

As regards the GPF cases, there are 20 cases pending finalisation due to one or the other of the following reasons :

- (i) Cases being in progress.
- (ii) Authority awaited from the Pay and Accounts Office.
- (iii) No claimant.
- (iv) Employee is missing—Police report awaited.
- (v) Question of successor pending finalisation.

(c) to (e) At present, 23 cases are pending where no final decision has been taken. It is, however, mentioned that

even after the applicant is informed about the non-acceptance of the request, appeals continue to be received. The employment to the son/daughter/near relative is given in direct recruitment posts and subject to the condition that the total reservation including that on compassionate grounds, does not exceed 50% in the posts. Moreover, the Govt. has since decided not to add further staff to Minto Road Press due to its modernisation, except in very exceptional circumstances.

[*Translation*]

HUDCO Assistance for Sagar City

*5510. SHRI NANDLAL CHOU-DHARY: Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether there is a proposal to provide loan by HUDCO to Madhya Pradesh for construction of houses in Sagar city; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b) No such proposal is with the HUDCO as of now. However, the HUDCO has already sanctioned loan assistance of Rs. 187.06 lakhs for 4 schemes in Sagar city for construction of 561 dwelling units. Sagar has been identified as one of the four medium towns in the World Bank assisted M.P. Urban Development Project and a loan sanction of Rs. 111.86 lakhs has been approved for area development of 867 plots and 660 core houses.

[*English*]

Allotment of sites by DDA for Dharamkantas

5511. DR. KRUPASINDHU BHOI : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether there is a proposal for allotment of sites for installation of weighing machines by the D.D.A. in West Delhi; and

(b) if so, the details thereof ?